GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

NOTIFICATION (ORDER BY THE GOVERNOR)

Dated Shillong the 24th July, 2025

No.LJ(A)21/71/Pt/92 - The Governor of Meghalaya is pleased to appoint Miss. Widaphi Lyngdoh, Advocate as Panel Counsel in the Supreme Court of India, with immediate effect and until further orders.

Sd/-

(C.V.D. Diengdoh)

Commissioner & Secretary to the Govt. of Meghalaya Law Department.

Memo No.LJ(A) 21/71/Pt/92 -A

Dated Shillong, the 24th July, 2025

Copy forwarded to:-

- 1. The Registrar General, High Court of Meghalaya, Shillong.
- 2. The Advocate General, High Court of Meghalaya, Shillong.
- 3. The Additional Advocate General, High Court of Meghalaya, Shillong.
- 4. The Accountant General (A&E), Meghalaya, Shillong. The above Panel Counsel shall be entitled to fees as laid down in OM.No.LR (B) 50/2017/19 dtd. 07. 02. 2019.
- 5. The Treasury Officer, Shillong South Treasury/Shillong District Treasury, Shillong.
- 6. The Secretary, High Court Bar Association, Shillong.
- 7. Advocate concerned.
- 8. Law (B) Department, Shillong.
- 9. DEO, Law Department.
 - 10. Guard file.

By orders, etc..

Joint Secretary to the Govt. of Meghalaya

Law (A) Department